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IT E M NO.1 1 2

COURT NO.

S E C T I O N X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 23 7 1 OF 20 0 7

P R A B H A A R O R A & ANR.

Appellant (s)

V E R S U S

B R I J M O H I N I A N A N D & O R S.

Respondent(s)

(With appln(s) for permission to file addl. affidavit and addl.
documents and exemption from filing O.T.)

Date: 09/ 1 0 / 2 0 0 7 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUS T I C E A.K. MATHU R
HON'BLE MR. JUS T I C E M A R K A N D E Y K A T J U

For Appellant(s) Ms. Lalit Kohli, Adv.

Mr. Abhishek Atrey, Adv.
for Mr. P.N. Gupta, Adv.

For Respondent(s) Mr. M. P. S. Tomar, Adv.
for Ms. Sandhya Goswa mi, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of counsel for the appellants, not to be taken up thi
s
week.

(Ajay Kr. J ain)
Court Master

(Vijay Dhawan)
Court Master